### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3391 TO BE ANSWERED ON 15.03.2018

#### FUNDS TO MAHARASHTRA UNDER MGNREGS

#### 3391. SHRI SANJAY KAKA PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds sanctioned and released so far by the Government to the State of Maharashtra under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the criteria adopted by the Government while making Tehsil-wise allocation of funds under the scheme;
- (b) the details of the funds allocated to Sangli-Miraj-Kupwad in Sangli district under the said Yojana during the last three years and the current year and the number of unemployed youths covered under the said scheme;
- (c) whether the Union Government has asked for any details from the Government of Maharashtra under the said scheme;
- (d) whether spending under various heads under the said scheme has been reduced during the last several years and if so, the details thereof; and
- (e) the steps being taken by the Government to expedite the works under the said scheme?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): The Ministry has released an amount of Rs. 186350.34 lakh to State Government of Maharashtra (as on 08.03.2018) for liquidating the pending liability of wage component and for running the programme during FY 2017-18. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no allocation of fund is made to Districts/States. The fund release for implementation of MGNREGA to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand.

The performance of district Sangli during the last three years and current year (as on 12.03.2018) is given below:

Maharashtra (SANGLI District) (As on 12/03/2018)							
(In lakh)							
Financial Year	Persondays Generated	Total Households Worked	Total Individuals Worked	Total Exp			
2014-2015	16.68	0.33	0.57	4726.85			
2015-2016	17.84	0.24	0.41	4791.58			
2016-2017	20.38	0.27	0.48	6106.41			
2017-2018	8.15	0.19	0.31	2233.97			

(c)to(e): No, Madam. Details of heads-wise expenditure by the State Governments of Maharashtra during the financial years 2014-15 to 2017-18 (as on 12.03.2018) under the MGNREGS is given below: (Rs. in lakh)

	2017-18	2016-17	2015-16	2014-15
Wages	1,40,518.78	1,33,622.4	1,30,950.8	1,03,880.81
Material and skilled	56,498.39	63,340	44,511.11	47,373.16
Total Administration Expenditure	10,943.23	11,955.32	9,934.91	9,581.27

The MGNREGA, 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates.

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